

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

2/11/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of.....कोर्ट नं-2 गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तारित वाद	NIL				
<p>2/11/17</p> <p>अपर मुख्य न्यायिक मजिस्ट्रेट</p> <p>कोर्ट नं-2 गाजियाबाद</p> <p>2/11/17</p>						

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अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं०-१ गाजियाबाद

In the Court of..... *I.A. Jy. Undated 21/1/12*

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<i>निपट वास - NIL</i>				The proposed fine may be deposited in Account number ----- (To be filled in by the District
		<i>निस्ताश वास - NIL</i>				Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed
						Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं०-१ गाजियाबाद

21/1/12

